

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (Crl.) NO...../2014
CRLMP No.15185/2014

(Arising out of impugned final judgment and order dated 22/07/2013
in CRLA No.1469/1983 passed by the High Court Of Judicature At
Allahabad)

MADAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln. (s) for permission to file SLP and office report)

Date : 11/08/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s)

Mr. Vivek Sharma, Adv.
Mr. Yash Pal Dhingra ,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file the special leave petition is granted.

Delay condoned.

Issue notice.

(SANJAY KUMAR)
COURT MASTER

(VEENA KHERA)
COURT MASTER

Signature Not Verified

Digitally signed by
Sanjay Kumar
Date: 2014.08.12
10:56:49 IST
Reason: